

### Foreign funds received by organisations

1549. SHRI SAMAR MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the following organisations, namely Mass Education, Calcutta; Uannayan, Calcutta; Asian Institute for Rural Development, Bangalore; and Institute for Motivating Self-Employment, Calcutta have received funds from abroad under the Foreign Contribution (Regulation) Act during the years 1981 to 1984;

(b) if so, what is the amount received, year-wise; and

(c) what are the names of the countries from where the funds originated and the names of the organisations which have contributed the same?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) and (c) Information is annexed [See Appendix CXLII Annexure No. 77].

### Implementation of tribunal awards by BCCL

1550. SHRI SAMAR MUKHERJEE: Will the Minister of LABOUR be pleased to state:

(a) the names of the Tribunal Awards not implemented by the BCCL till 1st April, 1987, stating the position relating to each case;

(b) whether it is a fact that in many cases permission to go for appeal has not been taken by the BCCL; and

(c) if so, what are the details of the steps taken by his Ministry to enforce the Awards?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) to (c) According to information received from the Department of Coal, as on 1-4-1987, 42 Tribunal Awards had not been implemented by the BCCL the details of which are given in the Statement attached (See below). In 32 cases, the management had taken permission to file appeals. In the remaining cases, it had either sought permission to go in appeals or was examining the awards for taking appropriate action.

### Statement

| S. No. | Reference No. of award | Name of colliery | Position of the case  |
|--------|------------------------|------------------|---|
| 1      | 2                      | 3                | 4   |
| 1      | 2/80                   | North Tisra      | Award challenged through Writ Petition in Patna High Court. |
| 2      | 3/80                   | Jeenagora        | Do.   |
| 3      | 51/78                  | Kusunda          | Do.   |
| 4      | 70/79                  | Kooridih         | Do.   |
| 5      | 102/79                 | Bhowra (S)       | Do.   |
| 6      | 67/79                  | Godher           | Do.   |